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NATIONAL COMPANY LAW TRIBUNAL
CHENNAI BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 10/11/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/26/2016
NAME OF THE PETITIONER(S) : S. Ramaniklal Pandia & another
NAME OF THE RESPONDENT(S) : United Pharma (India) Private Limited & 4 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
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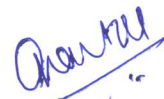
1. TIK BHASKAR
PRIYADARSHINI N
SHWETHA

Counsel for Petitioner



2) MR. HARI SHANKAR MANI,
ANANT MERATHIA

Counsel for
Respondents



ORDER

Counsel for petitioner present. Counsel for Respondents also present. Both of the counsels have drawn our attention to the order passed on 20.08.2013 by CLB wherein some terms for settlement of the disputes have been drawn into black and white and thereafter there has been a stay obtained by a third party. Counsel for petitioner stated that her client has been instructed that they are ready to proceed with the terms of settlement recorded in the order. Counsel for respondent seeks time to get instructions from his client in view of the litigation pending, so as to know his intention to proceed with the terms recorded in the order of the CLB. Put up on 1.12.2016 at 10.30 A.M.


(Mohd Sharief Tariq)
Member (Judicial)


(Anantha Padmanabha Swamy)
Member (Judicial)